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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 46-A/2016 with TP No. 46/397-398/NCLT/AHM/2016 (New) CA No. 106/2014 with CP No. 78/397-398/CLB/MB/2013 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

Name of the Company:

Montecarlo Ltd. & Ors.

V/s.

Bijapur Hungund Tollway Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Aranjal Buch ton Singhi & Co. Advocate

Applicant

O.

2.

## **ORDER**

Learned Advocate Mr. Pranjal Buch i/b Learned Advocate Mr. Sandeep Singhi present for Petitioners. None present for Respondent.

Learned Counsel for Petitioner represented that LPA 1070/2014 is pending before Hon'ble High Court of Gujarat in which there is a direction not to proceed with the matter.

List the matter on 19.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of February, 2018.